

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 295)

Shri Parashar (Shivpuri): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Parashar: Sir, I introduce the Bill.

I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Yashpal Singh: Sir, I introduce the Bill.

INDIAN STAMP (AMENDMENT)
BILL*

(Amendment of section 3 and schedule 1)

Shri N. R. Laskar (Karimganj): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Stamp Act, 1899.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Stamp Act, 1899."

The motion was adopted.

Shri N. R. Laskar: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 75, 153 and 164)

Shri Krishnapal Singh (Jalesar): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Krishnapal Singh: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 75)

Shri Yashpal Singh (Kairana): Sir,

CONSTITUTION (AMENDMENT)
BILL*

(Omission of article 331)

श्री ए० ज० बाबुलाल (गंगानगर) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि

*Published in the Gazette of India —Extraordinary, Part II, section 2. dated 11-9-64.